

Name of the State/ Union Territory	C:D Ratio
<b>VI SOUTHERN REGION</b>	
Andhra Pradesh . . . . .	84.85
Karnataka . . . . .	87.23
Kerala . . . . .	59.70
Tamil Nadu . . . . .	100.42
Pondicherry . . . . .	54.96
Lakshadweep . . . . .	17.58
ALL INDIA . . . . .	65.95

253 Bank  
**Ban on New Appointments**

2516. SHRI ASTBHUJA PRASAD SHUKLA : Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to impose ban on new appointments in the Government offices and banks; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) There is no proposal to impose ban on new appointments in Government Offices and Public Sector Banks.

(b) Does not arise.

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**Re-opening of Branches of Indian Investment Centres**

2517. SHRI BALRAJ PASSI : Will the Minister of FINANCE be pleased to state :

(a) the reasons for closure of the overseas branches of the Indian Investment Centre;

(b) whether the Government propose to re-open these branches;

(c) if so, when;

(d) if not, the reasons therefor;

(e) whether the Government also propose to open the branches of the Indian Investment Centre within the country; and

(f) if so, the details thereof?

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THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) :

(a) The Indian Investment Centre's offices abroad were closed as part of a larger design to reduce bureaucratization and to provide integrated services to NRIs/investors.

(b), (c) and (d) Such a proposal may be considered, if required for the successful implementation of the Industrial Policy of the Government.

(e) and (f) There is no such proposal under consideration of the Government.

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**Amalgamation of Regional Rural Bank**

2518. SHRI HANNAN MOLLAH: Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to amalgamate all the regional rural banks in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) No, Sir.

(b) Does not arise.

(c) Each Regional Rural Bank is a separate legal entity under the Regional Rural Bank's Act, 1976 and operates within the specified local limits. The Government desire to maintain the separate identity and character of such banks.

**Revamping of Export Processing Zone**

2519. SHRI MAHESH KUMAR KANODIA  
SHRI CHETAN P. S. CHAUHAN } :

Will the Minister of COMMERCE be pleased to state :

(a) whether the Indian Institute of Foreign Trade has called for revamping the export processing zones to make free trade zones an effective instrument of export promotion as reported in the 'Economic Times' of July 16, 1991;